

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**  
**VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 105  
CP No. 52/CB/2022

**Proceedings under Section 241-242 Companies Act**

**IN THE MATTER OF:**

Kanak Vidhani

.....Applicant

V/S

Aanand Devcon Pvt. Ltd.

....Respondent

**Order delivered on 04/07/2024**

**Coram:**

Shri Deep Chandra Joshi, Hon'ble Member(J)

Shri Rajeev Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicants

Mr. Satya Smruti Mohanty, Adv.

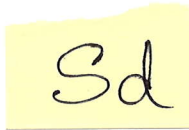
Mr. Swayamjit Rout, Adv.

For the Respondent

Mr. Abhishek Agarwal, Adv.

**ORDER**

1. Learned counsel Mr. Swayamjit Rout appears for the petitioner.
2. Learned counsel Mr. Abhishek Agarwal appears for the respondent.
3. Pleadings are completed.
4. List the matter on 22.08.2024 for hearing.



**Rajeev Mehrotra**  
**Member (Technical)**



**Deep Chandra Joshi**  
**Member (Judicial)**